Basti.— 59 units with an investment -at Rs. 2,62,520 and an employment of 1,104 persons have been started and covered industries like power looms, handlooms, soap, leather tanning, thread balls, embroidery, shoemaking, utensils, smithy, wire nails, agricultural implements, furniture and line.

VALUE OF IMPORT LICENCES ISSUED FOR INDUSTRY

- 179. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the value of applications cleared for import of capital goods during 1961;
- (b) the value of such applications for (i) small scale industry and (ii) large scale industry;
- (c) the value of applications cleared for import of raw materials during the year 1961; and
- (d) the value of such applications for (i) small scale Industry and (ii) large scale industry?

THE MINISTER OF INDUSTRY IN THE OF COMMERCE MINISTRY INDUSTRY (SHRI N. KANUNGO): (a) Licences worth Rs. 173 crores were issued for import of capital goods during 1961-62.

- (b) No separate figures are available for small scale and large scale industry.
- (c) Licences worth Rs. 384 crores "were issued for import of raw materials during 1961-62.
- (d) Of these, licences worth Rs. 11 crores were specifically for import of raw materials for small scale industries and licence, worth Rs. 112 crores were specifically for import of raw materials for scheduled industries.

to Questions धायात के लाइसेंस

- १८०. थी विमलकुमार महालालकी चौरहियाः स्या चाणिज्य तचा उद्योग मंत्री यह बताने की क्रुपा करेंगे कि :
- (क) गत पांच बच्चों में विदेशी माल के पायात के लिये राज्यवार कितने लाइसेंस दिये गये भौर कितने कितने रूपर्शे के वें ; भीर
- (ख) इन वशों में विदेशी माल के यायात के लिये प्रत्येक राज्य से किसने ितने लाइसेंस देने के लिये प्रार्थनापत्र दिये गये थे भीर कितने घल्य के ये लाइसेंस दिये जाने की मांग की गई थी?

t [IMPORT LICENCES

- 180. SHRI V. M. CHORDIA: Will the Ministry of COMMERCE AND INDUSTRY be pleased to state:
- (a) the State-wise number of licences granted for the import of foreign goods during the last five years and value thereof; and
- (d) the number of licences applied for from each .State for the import of foreign goods during these years and the value for which these licences were asked for?]

वाणिज्य तथा उद्योग मंत्रालय में मन्तर्राष्ट्रीय व्यापार मंत्री (बी मनुभाई शाह): (क) घोर (ख). घायात व्यापार नियंत्रण संगठन में प्राप्त भावेदन पत्रों की संख्या. प्रत्येक किस्म के माल के लिये दिये गये घावेदन पत्रों के मुल्य तथा प्रस्थेक माल के लिए जारी किये गये लाइसेंसों को संख्या धीर मृल्य के श्रांकडे राज्य-बार संकलित नहीं किये जाते। किर भी पिछले पांच वर्षी में प्रत्येक वर्ष में प्राप्त **आवेदन पत्रों की कुल संख्या तथा जारो किये** गये नाइसेंसी की संख्या तथा मृत्य नीचे दिवे गये हैं :---

†[] English translation.